

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
BEAN CULT INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Bean Cult India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23/06/2023
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, NCT of Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U47211DL2023PTC416085
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A-335, First Floor, Shivalik, Malviya Nagar, New Delhi-110017
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24/12/2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Anurag Nirbhaya 204, Sagar Plaza, District Centre, Laxmi Nagar, New Delhi-110092 E-Mail Id: anurag@canirbhaya.com Phone No.- 9810382513
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23/01/2025

Notice is hereby given that the Bean Cult India Private Limited has commenced voluntary liquidation on 24/12/2024.

The stakeholders of Bean Cult India Private Limited are hereby called upon to submit a proof of their claims, on or before 23/01/2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anurag Nirbhaya
Liquidator in the matter of voluntary liquidation of the
Bean Cult India Private Limited
Reg No. IBBI/IPA-001/IP-P00870/2017-2018/11468
Date: 28/12/2024
Place: New Delhi